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WA-1776-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 27th OF JUNE, 2025

WRIT APPEAL No. 1776 of 2025

NANHA SINGH LODHI

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Yogesh Mohan Tiwari - Advocate for the Appellant.

Shri Dr. S.S. Chauhan - Government Advocate for Respondents/State.
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ORDER

Per. Sanjeev Sachdeva, Acting Chief Justice

After some arguments, learned counsel for appellant seeks leave to withdraw the appeal reserving the right of the appellant to impugn the order dated 25.01.2024 before appropriate forum in accordance with law.

Appeal is dismissed as withdrawn. All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
ACTING CHIEF JUSTICE

(VINAY SARAF)
JUDGE

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